

ITEM NO.29

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 12134/2025

[Arising out of impugned final judgment and order dated 21-08-2024 in WRITC No. 4116/2021 passed by the High Court of Judicature at Allahabad]

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RAJESH KUMAR AGRAWAL & ANR.

Respondent(s)

IA No. 86857/2025 - CONDONATION OF DELAY IN FILING

IA No. 86856/2025 - EXEMPTION FROM FILING O.T.

Date : 15-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application(s) seeking condonation of delay as well as on the Special Leave Petition.
2. List along with Diary No. 47784 of 2024.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)